

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 28.09.2018 (Friday)**

**Court - III**

**10:30 AM**

**In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 555 of 2018	IFCI Limited Vs. R.P. for Monnet Ispat & Energy Ltd.	N.P.S. Chawla	

**For Admission (Fresh Cases)**

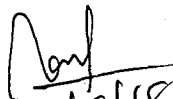
2.	Comp. App. (AT) (Ins) No. 595 of 2018	Jagdish Pershad Gupta Vs. JPC Enterprises & Anr.	Nitin Soni	
3.	Comp. App. (AT) (Ins) No. 596 of 2018	R. Mangalam Vs. SPML Infra Ltd.	Arnav Dash	

**For Admission (After Notice)**

4.	Comp. App. (AT) (Ins) No. 346 of 2018	Vishnu Kumar Agarwal Vs. Piramal Enterprises Ltd. <b>With</b>	Amit George	Jasveen Kaur
5.	Comp. App. (AT) (Ins) No. 347 of 2018	Vishnu Kumar Agarwal Vs. Piramal Enterprises Ltd.	Amit George	Jasveen Kaur
6.	Comp. App. (AT) (Ins) No. 417 of 2018	Promila Johnson Vs. Visoto and Anr.	Manisha Ambwani	Rishabh Kapoor (R1) Neeraj Kumar Gupta (IRP)
7.	Comp. App. (AT) (Ins) No. 425 of 2018	Mohan Shivraman Nair, M.D. of Sun Paper Mill Ltd. Vs. Agarwal Coal Corporation Pvt. Ltd. & Anr. <b>with</b>	D. Saravanan	Rohit Chaudhary
8.	Comp. App. (AT) (Ins) No. 426 of 2018	Mohan Shivraman Nair, M.D. of Sun Paper Mill Ltd. Vs. Agarwal Coal Corporation Pvt. Ltd. & Anr.	D. Saravanan	Rohit Chaudhary
9.	Comp. App. (AT) (Ins) 472 of 2018	B.S.E. Ltd. Vs. Neo Corp International Ltd.	Anuj Sharma	

**For Orders (For Refixing date)**

10.	Comp. App. (AT) (Ins) No. 205 of 2017  <b>Part Heard</b>	Pr. Director General of Income Tax (Admn. & TPS) Vs. Synergies Dooray Automotive Ltd. & Ors.	D. R. Jain	Rishi Sood, Divyanshu Aggarwal
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11.	Comp. App. (AT) (Ins) No. 405 of 2018 <b>Part Heard</b>	SREI Infrastructure Finance Ltd. Vs. State Bank of India & Ors. <b>With</b>	Arijit Mazumdar	Srishti Khare
12.	Comp. App. (AT) (Ins) No. 466 of 2018 <b>Part Heard</b>	SREI Equipment Finance Ltd. Vs. Sumit Binani & Ors.	Diwakar Maheshwari	Sreenita Ghosh- RP
13.	Comp. App. (AT) No. 100 of 2018 <b>Part Heard</b>	Soumitra Banerjee & Anr. Vs. Asher Ebrahim Melamed & Anr.	Gaurav Agrawal	Ashish Tiwari
14.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000) <b>Part Heard</b>	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal
15.	Comp. App. (AT) (Ins) No. 270 of 2018	Sugan Choudhary Vs. Khandelwal Busar Industries Pvt. Ltd. & Anr.	Amit Chadha	Rakesh Kumar Sunil Kumar-IRP

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By Order

Joint Registrar

*M. J. J.*  
27/9/18

*Amit*  
27/9/18

*A*  
27/9/18